

**HIGH COURT OF SIKKIM
GANGTOK**

No 462/Confdl/HCS

Dated: 6/3/2024

O-F-F-I-C-E O-R-D-E-R

Pursuant to Notification No. 65/Confdl/HCS dated: 21.02.2024, Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi District is hereby directed to hold additional Court of Civil Judge-cum-Judicial Magistrate, Namchi District on the 1st and 3rd Thursday of every month. In the event of any holiday on the designated day, he shall hold the Court on the immediate following working day.

By Order,

Sd/-

**Registrar (Judicial Service)
High Court of Sikkim**

Memo No. V(58) Confdl./HCS/ 11095-1114

Dated: 7/03/2024

Copy to:

1. Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Yangang
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
5. P.A. to Registrar General, High Court of Sikkim
6. Central Project Coordinator, e-Courts Project, High Court of Sikkim.
7. Secretary, Home Department, Government of Sikkim, Gangtok
8. Advocate General, Government of Sikkim, Gangtok
9. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice
10. All District & Sessions Judge
11. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
12. Member Secretary, Sikkim State Legal Services Authority
13. Director, Sikkim Judicial Academy
14. All Chief Judicial Magistrate-cum-Civil Judge (SD)
15. All Civil Judge-cum-Judicial Magistrates
16. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok
17. President, Bar Association of Sikkim, Gangtok
18. President, Namchi Bar Association, Namchi
19. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
20. Notice Board
21. Guard file and
22. File


REGISTRAR